

CASE NO.:
Appeal (crl.) 375 of 2003

PETITIONER:
State of Rajasthan

RESPONDENT:
Bhanwar Lal

DATE OF JUDGMENT: 28/09/2004

BENCH:
Y.K. Sabharwal & S.B. Sinha

JUDGMENT:
J U D G M E N T

O R D E R

Y.K. Sabharwal, J.

In view of the order passed in Criminal Appeal No.222 of 1997 (State of Himachal Pradesh v. Pawan Kumar) referring the said appeal to a larger Bench, this appeal is also referred to a larger Bench and be tagged with Criminal Appeal No.222 of 1997.